


19

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 30/BB/17	-	For filing retirement memo by respondent	Rule-6 of IB	Innvolution Healthcare Pvt. Ltd., Vs Vikram Hospital Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	UDAY SHANKAR UDAY SHANKAR Associates	Petitioner.	

ORDER

Counsel for Petitioner is present. In this matter the Counsel for Respondent/ Corporate Debtor already filed retirement memo. This Tribunal ordered notice to Corporate Debtor. Today none appeared for Corporate Debtor. The Corporate Debtor is called absent. List it for hearing finally on 23/02/2018.


Member (T)


Member (J)